

Coastal Security Scheme Phase-II has been finalised and approved. This scheme was discussed in the fourth meeting of the 'National Committee on Strengthening Maritime and Coastal Security against threats from the Sea' headed by Cabinet Secretary on November 23, 2010. All the senior officers of the State Governments were apprised of the scheme. There is institutional mechanism for coordination among different Central and States' security agencies.

(e) The implementation of the scheme will be done by the concerned coastal States and Union Territories.

Appointments in RAW

2423. SHRI PRAVEEN RASHTRAPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry is aware about an article "Greying Eminence" in Outlook dated 8 November, 2010;

(b) the reasons why officers in Research and Analysis Wing (RAW) are appointed and re-appointed after retirement ignoring the efficiency and seniority of those who are due for promotion; and

(c) why young and fresh blood is not allowed to work in an important agency like RAW?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) Yes, Sir.

(b) and (c) The information cannot be divulged in public interest.

Extensions to officers in RAW and NTRO

2424. SHRI PRAVEEN RASHTRAPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that extensions to certain officers in Research and Analysis Wing (RAW) and National Technical Research Organisation (NTRO) after retirement has created problem in the functioning of these agencies; and

(b) whether it is also a fact that despite few appointments not approved by the Union Cabinet, the said officers were hired by NTRO as consultants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) and (b) Divulging informations on this subject may not be in public interest.

Release of aged prisoners from jails

†2425. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether thousands of convicted prisoners of above 70 years of age are in jail in helpless condition in the country;

(b) whether Government is contemplating to bring any law to release prisoners whose age is more than 70 years;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) As per the statistics compiled by the National Crime Record Bureau, there were 19360 convict prisoners at the end of 2008 who were over 50 years and above.

(b) to (d) At present no such proposal is under consideration.

Review of human rights violations in Jammu and Kashmir

2426. SHRI ISHWAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the armed forces deployed in Jammu and Kashmir have done an in-house examination of cases related to human rights violations filed against armed forces;

(b) whether according to findings, 97 per cent of the cases relating to human rights violations have been found to be fake, based on a total number of 1514 FIRs filed during the last 20 years;

(c) whether the armed forces claim that its accountability norms are strong, including the presence of the State police personnel during operations under the AFSPA; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) Yes, Sir, in house examination of cases related to Human Right Violation is being done by Army, BSF, CRPF, ITBP.

(b) As per data made available by Army (1994-2010), BSF (1990-2010), CRPF (1990-2010) and ITBP (1994-2004), a total of 1417 allegations about human rights violations have been received and out of which 1308 *i.e.* 92.30% are found false.

(c) and (d) Yes, Sir, the accountability norms of armed forces are strong with regard to upholding its Human Rights record. Though the AFSPA provides necessary powers to the Armed Forces, while operating in disturbed areas, the civil police is incorporated in conduct of operations, wherever possible to ensure maximum transparency.